

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 4
(IB)-350(PB)/2020

IN THE MATTER OF:

M/s. Gravity Rail Infra and Advisory (P) Ltd.
Vs.

... Applicant/Petitioner

M/s. Sana Realtors Pvt. Ltd. and Ors.

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the Respondent : -

ORDER

List on 13.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

28.01.2020
Ritu Sharma